TENTH REPORT

STANDING COMMITTEE ON COMMUNICATIONS (1994-95)

(TENTH LOK SABHA)

MINISTRY OF INFORMATION AND BROADCASTING NATIONAL CENTRE OF FILMS FOR CHILDREN AND YOUNG PEOPLE

Presented to Lok Sabha on 2 0 DEC 1994



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COMPOSITION OF THE STANDING COMMITTEE ON COMMUNICATIONS

(1994-95)

Kumari Vimla Verma — Chairperson

MEMBERS

Lok Sabha

- 2. Shri R. Jeevarathinam
- 3. Shri Shravan Kumar Patel
- 4. Shri Laeta Umbrey
- 5. Shri Surajbhanu Solanki
- 6. Shri N. Dennis

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- 7. Shri Jagmeet Singh Brar
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 - 29. Shri Sultan Salahudin Owaisi
 - 20. Charles at Made
 - 30. Shri Chandrajeet Yadav

Rajya Sabha

- 31. Shri Prakash Yashwant Ambedkar
- 32. Shri Jalaludin Ansari
- 33. Shri M.A. Baby
- 34. Shri Virendra Kataria
- 35. Shri Aas Mohammad
- 36. Smt. Malti Devi
- 37. Shri Mohammed Afzal alias Meem Afzal
- 38. Smt. Jayanthi Natarajan
- 39. Smt. Anandiben Jethabhai Patel

40. Shri G. Prathapa Reddy 41. Smt. Sushma Swaraj

42. Shri Vizol 43. Shri Kishore Chandra Deo Vyricheria 44. Shri Janeshwar Mishra 45. Smt. Veena Verma

SECRETARIAT

Shri S.C. Gupta Shri R.V. Warjri Shri S.K. Sharma - Additional Secretary

- Director

- Under Secretary

INTRODUCTION

- I, the Chairperson of the Standing Commutee on Communications (1994-95) having been authorised by the Committee to submit the Report on their behalf, present this Tenth Report on National Centre of Films for Children and Young People relating to Ministry of Information and Broadcasting.
- 2. The Committee took oral evidence of the representatives of the Ministry of Information and Broadcasting at their sitting held on 28 October 1993. The Committee wish to express their thanks to the officers of the Ministry for giving evidence before them the material which they desired in connection with the examination of the subject.
- 3. The Report was considered and adopted by the Committee at their sitting held on 7 October 1994.
- 4. For facility of reference and convenience, the observations and recommendations of the Committee have been printed in bold letters in the body of the Report.

New Delhi; October 7, 1994

Asvina 15, 1916 (Saka)

KUMARI VIMLA VERMA, Chairperson. Standing Committee on Communications

REPORT

(a) Introductory

- 1. National Centre of Films for Children and Young People (N'CYP) was earlier known as Children's Film Society—India (CFSI). The Society was established in May 1955, under the Societies Registration Act of 1860, to produce, distribute and exhibit special type of films for children. The headquarters are at Bombay with zonal offices at New Delhi and Madras.
- 2. With the widening of the scope of the activities of the organisation, to include young people along with children in the main objective of providing value-based entertainment through films, the organisation was renamed as National Centre of Films for Children and Young People (N'CYP) with effect from 1 April, 1992.
- 3. N'CYP an autonomous body under the administrative control of the Ministry of Information and Broadcasting, traces its inception to the recommendations of the Film Enquiry Committee which had been set up by Government of India in 1949. The Committee had examined the question of production of children's films and had observed, inter-alia, that "entertainment for children should be planned with full understanding of their special psychological needs and of their natural preference."
- 4. Some of the important objectives for which the organisation was established, and which are directly related to the ultimate purpose of creating and sustaining a children's film movement in the country, are as under:
 - (a) To advance education and culture through the medium of films, more especially amongst children and adolescents.
 - (b) To create and develop amongst children and adolescents an appreciation of films for purposes of healthy entertainment.
 - (c) To undertake, aid, sponsor, promote and coordinate the production, distribution and exhibition of films specially suited to or of special interest to children and adolescents.
 - (d) To import and adapt for use, films for children produced in other countries.
 - (e) To make arrangements for distribution and exhibition of children's films in India and abroad.
 - (f) To exchange children's films with similar organisations in other countries.

- (g) To arrange lectures, demonstrations and symposia on subjects relating to children's films and maintain a library of children's films and books.
- (h) To collect statistics and information on all matters relating to children's films.
 - (i) To organise children's film clubs.
 - (i) To conduct research into the reaction of children to films.
 - (k) To educate the general public in matters relating to children's films.
- (1) To act as a clearing house of information on all matters relating to children's films.
- (m) To publish books, monographs, periodicals, journals, reviews, papers, pamphlets and other literature on children's films.
 - (n) To establish contacts with other organisations with similar objects.
- (b) Earlier studies on the working of CFSI (N'CYP)
- 5. It may be mentioned that in August 1967, Government of India appointed a Study Team, under the chairmanship of Shri K.G. Saiyidain, to report on the working of Children's Film Society vis-a-vis the future of children's film movement in India. The observations of the Study Team are pertinent in view of the considerable criticism to which the CFSI had been subjected. Highlighting the immense importance of a children's film movement, the Study Team urged that the CFSI must acquire a new image in keeping with its objectives and to give expression to its national character.

At the very outset, the Study Team emphasised:

"We are anxious to impress upon the public and the Government the great importance of film as a medium for the development of character, attitudes, and ideals of children..... It is unfortunate that, on account of absence of a strong children's film movement till recently and the inadequate and limited range of its impact, our children have been largely exposed to films of low quality, both foreign and Indian, which have had an undesirable influence on their minds. We have not so far been able to produce a sufficient number of good quality films which could provide a counter attraction and undo the evil effects of the low quality films."

- 6. The Estimates Committee in their 59th Report, 1973-74, observed that the working of the Society had been a subject of adverse criticism from many quarters in the country and that the Society had not been successful in performing the functions assigned to it.
- 7. Subsequently, the Working Group set up by Government of India in May 1980, under the chairmanship of Shri K.S. Karanth, to formulate a national film policy, examined, among other aspects, the issue of children's films in India. The Working Group lamented that even after more than

ANNEXURE I

LIST OF FILMS WITH N'CYP—WITH THEMES/DRAMATIC MATERIAL OF NATIONAL LEADERS

1.	Ramshastri Ka Nyana (Featur	e)	1956	Peshwa
2.	Bal Ramayan (Feature)		1956	Ramayan
3.	Guru Bhakti (Feature)		1959	Aklaya
4.	Meera Ka Chitra (Feature)		1960	Места
5.	Dilli Ki Kahani (Feature)		1960	Dr. Rajendra Prasad
	,			recounts history of Delhi.
6.	Savitri (Feature)		1961	Mahabharat
7.	Chhatrapati Shivaji Maharaj (Feature)	1961	King Shivaji
	Bal Shivaji (Feature)	•	1982	King Shivaji
	Bapu Ne Kaha Tha (Feature))	1962	Gandhiji
	Bharatiyam (Short)		1960	Highlighting National
	(,			occasions/activities
11.	Ganga Ki Laharen (Short)		1957	-do-
12.	26th January	(")	1959	-do-
13.	Veer Purush	(")	1960	-do-
14.	Sagar Ke Prahari	(")	1971	-do-
15.	Bachon Se Baten	(")	1957	Pandit Jawaharlal
		` '	٠	Nehru
16.	Gulab Ka Phool	(")	1958	Moghul Emperor Akbar
17.	Ekata	(")	1959	National Unity
18.	Indiraji Aur Bachhe	(")	1972	Prime Minister
	•			Indiraji.
19.	Saral Biswas	(")	1959	Ramkrishna
				Paramahans
20.	Chatur Balak	(")	1963	National Emergency
21.	Bal Samachar Patrika No. 2	(Short)	1964	Gandhiji
22.	Abhi Kal Hi Ki Baat Hai	(")	1970	Gandhiji
23.	Lav Kush	(")	1972	The twin sons of
		• •		Lord Rama
24.	Itihas Ki Khoj	(")	1972	Pt. Jawaharlal
	-			Nehru's letter to
				Indiraji.
25.	Chetak	(")	1963	Maharana Pratap
26.	In Search of Truth (Short)		1990	Prince Siddharth of
				Kapilavastu.

ANNEXURE II
CHILDREN'S FILM FESTIVAL DETAILS OF DISTRICT LEVEL
HELD DURING 1992-93

SL. NO.	DISTRICT	PERIOD	NO. OF SHOWS	AUDIENCE
1	2	3	4	5
WES	T ZONE			
1.	Nadiad, Gujarat	24.4.92 to 30.4.92	49	42,000
2.	Surendranagar, Gujarat	1.5.92 to 7.5.92	49	14,000
3.	Baroda, Gujarat	3.7.92 to 10.7.92	49	32,000
4.	Mehsana, Gujarat	24.7.92 to 30.7.92	49	29,000
5 .	Vidisha, Madhya Pradesh	28.7.92 to 1.8.92	15	88,602
6.	Anand, Gujarat	28.8.92 to 3.9.92	49	26,000
7.	Datia, Madhya Pradesh	17.8.92 to 22.8.92	18	7,158
8.	Damola, Madhya Pradesh	24.8.92 to 29.8.92	18	8,784
9.	Sawai Madhawpur, Rajasthan	24.8.92 to 5.9.92	56	18,925
10.	Dewas, Madhya Pradesh	15.9.92 to 19.9.92	20	13,571
11.	Junagadh, Gujarat '	11.9.92 to 17.9.92	42	24,500
12.	Bharatpur, Madhya Pradesh	14.9.92 to 19.9.92	35	21,023
13.	Amreli, Gujarat	18.9.92 to 29.9.92	49	18,500
14.	Betul, Madhya Pradesh	22.9.92 to 25.9.92	28	6,448
15.	Bhind, Madhya Pradesh	20.10.92 to 26.10.92	15	4,570
16.	Kota, Rajasthan	13.11.92 to 30.11.92	54	20,215
17.	Surat, Gujarat	20.11.92 to 26.11.92	49	57,000
18.	Udaipur, Rajasthan	14.11.92 to 21.11.92	_	26,918
19.	Nanded, Maharasthra	14.11.92	6	3,600
20 .	Bombay, Maharasthra	27.11.92 to 3.12.92	48	25,628
21.	Rajsamandh, Rajasthan	14.11.92 to 20.11.92	30	12,410
22.	Satara, Maharashtra	12.11.92 to 21.11.92	10	12,806
23.	Durg/Bhilai, Madhya Pradesh	12.11.92 to 18.11.92	48 ·	28,800
24.	Sagar, Madhya Pradesh	11.1.93 to 29.1.93	45	13,500
25.	Indore, Madhya Pradesh	20.9.92 to 27.9.92	49	37,308

1	2	3	4	5
26 .	Bilaspur, Madhya Pradesh	11.1.93 to 29.1.93	22	14,447
27.	Sangli, Maharashtra	19.2.93 to 23.2.93	5	5,500
28.	Yeotmal, Maharasthra	18.1.93 to 23.1.93	72	30,000
29.	Gadchiroli, Maharashtra	27.1.93 to 2.2.93	36	16,151
30 .	Bhandara, Maharashtra	8.2.93 to 13.2.93	84	18,000
31.	Churu, Rajasthan	8.2.93 to 13.2.93	36	17,000
32 .	Valsad, Gujarat	1.2.93 to 7.2.93	49	27,000
33.	Gandhidam Bhuj, Gujarat	12.2.93 to 18.2.93	56	26,000
			1,240	6,71,956
NOR	TH ZONB			
1.	Meerat, Uttar Pradeah	20.7.92 to 26.7.92	7	2,516
2.	Delhi	28.8.92 to 3.9.92	35	24,691
3.	Allahabad, Uttar Pradesh	20.9.92 to 26.9.92	35	13,835
4.	Delhi	30.10.92 to 5.11.92	21	13,930
5.	Rohtak, Haryana	2.11.92 to 7.11.92	9	5,086
6.	Faridabad	11.1.93 to 15.1.93	35	36,156
7.	Delhi	13.11.92 to 19.11.92	35	19,966
8.	Dehradun, Uttar Pradesh	25.2.93 to 27.2.93	6	2,744
			183	11,8926
SOU	TH ZONE			
1.	Madras, Tamil Nadu	11.9.92 to 17.9.92	54	35,938
2.	East Godavari, Andhra Pradesh	9.10.92 to 24.10.92	84	17,373
3.	Kasaragod, Kerala	9.11.92 to 27.11.92	45	18,988
4.	Rangareddy, Andhra Pradesh	28.11.92 to 12.12.92	114	44,298
5.	Chittor, Andhra Pradesh	14.11.92 to 30.11.92	14	6028
6.	Nellore, Andhra Pradesh	2.12.92 to 17.12.92	30	17,841
7.	Nizamabad, Andhra Pradesh	Feb. 93	14	2,774
8.	Karimnagar, Andhra Pradesh	Feb. 93	60	27,500
9.	Krishna, Andhra Pradesh	Feb. 93	80	45,160
10.	Bijapur, Karnataka	Oct. 92	188	60,572
			683	2,76,478

1	2	3	4	5
EAST	ZONE	· · · · · · · · · · · · · · · · · · ·		
1.	Malda, West Bengal	15.5.92 to 21.5.92	7	5,950
2.	Agartala	16.6.92 to 20.6.92	25	5,000
3.	Calcutta	8.2.93 to 20.2.93	50	23,563
			82	44,513

		SUMMARY	?	
				Dists. covered
1.	West Zone	1,240	6,71,956	33
2.	North Zone	183	1,18,926	7
3.	East Zone	82	44,513	3
4.	South Zone	683	2,76,478	10
	TOTAL:	2,185	11,11,873	53

MINUTES OF THE TWENTIETH SITTING OF THE COMMITTEE ON COMMUNICATIONS (1993-94)

The Committee sat on Thursday, 28 October, 1993, from 15.00 hrs. to 17.20 hrs. in Committee Room "C", Parliament House Annexe, New Delhi.

PRESENT

Kumari Vimla Verma — Chairperson

MEMBERS

Lok Sabha

- 2. Shri R. Jeevarathinam
- 3. Shri Shravan Kumar Patel
- 4. Shri Laeta Umbrey
- 5. Shri Surajbhanu Solanki
- 6. Shri N. Dennis
- 7. Shri Jagmeet Singh Brar
- 8. Shri Pawan Kumar Bansal
- 9. Shri B. Devarajan
- 10. Shri Somjibhai Damor
- 11. Shri Mohan Lal Jhikram
- 12. Shri Lal Krishna Advani
- 13. Shri Shivsharan Verma
- 14. Shri Rupchand Pal
- 15. Shri Satyagopal Misra
- 16. Shri A. Asokaraj
- 17. Shri Raj Kishore Mahto
- 18. Shri Sanat Kumar Mandal
- 19. Shri Chandrajeet Yadav

Rajya Sabha

- 20. Dr. Z.A. Ahmad
- 21. Shri Virendra Kataria
- 22. Shri Mohammed Afzal alias Meem Afzal
- 23. Smt. Jayanthi Natarajan
- 24. Shri Vizol
- 25. Shri Brahmadeo Anand Paswan

SECRETARIAT

- 1. Smt. Revathi Bedi Deputy Secretary
- 2. Shri K.K. Dhawan Under Secretary

WITNESSES

Representatives of the Ministry of Information and Broadcasting

- 1. Shri R.K. Bhargava, Secretary.
- 2. Shri Bhaskar Ghose, O.S.D.
- 3. Shri Basu, Addl. Secy.
- 4. Shri S.C. Mahalik, Addl. Secy. & Fin. Adviser.
- 5. Shri N. Chawla, Joint Secretary.
- 6. Shri K.S. Venkataraman, Dy. Secretary.
- 7. Shri R. Krishna Mohan, Chief Producer, F.D.
- 8. Shri John Shankaramangalam, Director, F.T.I.I.
- 9. Shri Ravi Gupta, M.D., NFDC,
- 10. Shri Shakti Samanta, Chairman, CBFC.
- 11. Shri D.K. Bhatt, Chief Executive Officer, NCY'P.

The Chairperson welcomed the representatives of the Ministry of Information and Broadcasting and the Secretary, Ministry of Information and Broadcasting, introduced his colleagues to the Members of the Committee.

- 3. The Committee desired to know the views of the witnesses on subjects such as Films Division and National Centre of Films for Children and Young People, etc. and sought certain clarifications thereon.
- 4. Thereafter, the Chairperson thanked the officers of the Ministry of Information and Broadcasting for expressing their free and frank views on the subject.
 - 5. A verbatim record of the proceedings has been kept.
- 6. The Committee then decided to meet on 29 October, 1993 to take further evidence of the representatives of the Ministry of Information and Broadcasting.

The Committee then adjourned.

MINUTES OF THE FOURTEENTH SITTING OF THE STANDING COMMITTEE ON COMMUNICATIONS (1994-95)

The Committee met on Friday, 7 October 1994, from 11.00 hours to 12.45 hours in Committee Room 'C', Parliament House Annexe, New Delhi.

PRESENT

Kumari Vimla Verma — Chairperson

Members

Lok Sabha

- 2. Shri Shravan Kumar Patel
- 3. Shri Suraibhanu Solanki
- 4. Shri Kodikkunil Suresh
- 5. Shri B. Devarajan
- 6. Shri Somjibhai Damor
- 7. Shri Lal Krishna Advani
- 8. Shri Ram Pujan Patel
- 9. Shri A. Asokaraj
- 10. Shri G.M.C. Balayogi
- 11. Shri Sanat Kumar Mandal
- 12. Shri Chandrajeet Yadav

Raiya Sabha

- 13. Shri Jalaludin Ansari
- 14. Shri Aas Mohammad
- 15. Shrimati Anandiben Jethabhai Patel
- 16. Shri Janeshwar Mishra
- 17. Shrimati Veena Verma

SECRETARIAT

Shri R.V. Warjri - Director

Shri S.K. Sharma - Under Secretary

The Committee took up for consideration, the draft Report on "National Centre of Films for Children and Young People", and adopted the same with additions/modifications as indicated in the Appendix.

Thereafter, the Committee authorised the Chairperson to finalise and present the Report to Lok Sabha.

The Committee then adjourned.

APPENDIX

Page No.	Para No./Line	Amendments/Modifications
9	7 Line 8	After International Film Festival, Add "for children".
	17 Line 12	Add at the end, "Further, N'CYP should take the initiative to approach eminent writers, including young talent, for suitable scripts for childern.
10	18 Line 6	For "about a quarter". Read "about half".
		Add New para 18 A, "The Committee recommend that the half-hour time-slot presently provided by Doordarshan to telecast animation and puppet film should be further expanded. The Committee feel that feature films for children and young people should also be shown on Doordarshan."
11	20	Add at the end, "In this repsect, dubbing, as a substitute for films, cannot always take into account the cultural and regional specificities (other than language) with which child audiences empathise.
11	22	For "dubbed in other languages,"
	Line 5 & 6	Read "dubbed in as many language as possible."
	Lines 8 to 11	Omit "Dubbing does not empathise"
12	23	For "The Committee feel languages also,"
		Read The Committee recommend that N'CYP should take the initiative to procure suitable scripts in regional languages and to have them filmed.
14	27A	Add New para, "The Committee would also like to draw attention to the following observation made by the Working Group on National Film Policy, in 1980: "the approach to the children's films has been generally confined only to

ં ાર્ ટ	No. Para No./Line	Amendments/Modifications
	2	3
······		either the usual message films or adventure films. The entire field of fantasy, which is of special significance for the development of a child's imagination, as also the field of animation films, travel films, science fiction films etc. has been completely neglected. It is also important that the children's films should help to kindle children's interests in their physical and social environment."
		The Committee desire that the production of fantasy films, travel films, science-fiction films etc. should be actively encouraged.
14	para 28 Lines 10 to 13	Omit "The Committee observe undertake the work"
15	Para 29 Lines 1 to 6	Delete Para, "Although by N'CYP". Add New Para, The Committee strongly feel that N'CYP must commission films on specific themes and subjects in all languages, to provide healthy and appealing entertainment to children and young
ŀ		people.
16	33 Lines 2 & 3	For — "utilized to import" Add "utilized to the maximum to import"
		Add at the end, "These films should be suitably dubbed in Hindi and other regional languages."